

12.23½ hrs.

PETITION RE. ADVOCATES ACT, 1961

Shri Daji (Indore): I beg to present a petition signed by Shri Purushottam Namjoshi and others relating to the Advocates Act, 1961.

Sir, I would like to make a submission to you, with your permission. As this matter is pending and is likely to come up again in this House next week—the Advocates (Amendment) Bill—and since the House will be adjourning soon, may I request you to get supply of information on this petition expedited?

Mr. Speaker: I will examine it.

Shri S. M. Banerjee (Kanpur): Not only this petition, but others also have been sent to the Law Minister. Since the Deputy Law Minister is here, he can inform us whether any action has been taken on this, whether it has been taken up with the Bar Council, etc.

The Minister of Commerce (Shri Manubhai Shah): Sir, what about papers to be laid on the Table?

Mr. Speaker: Yes, papers to be laid on the Table. Shri Sanjiva Reddy.

The Deputy Minister in the Ministry of Law (Shri Jaganatha Rao): Shall I reply to Mr. Banerjee's point?

Mr. Speaker: I will come to that again. Now papers to be laid on the Table.

12.26 hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORT OF BOKARO STEEL LTD. AND GOVERNMENT REVIEW

The Parliamentary Secretary to the Minister of Steel and Mines (Shri Thimmalah): on behalf of Shri Sanjiva Reddy, I beg to lay on the

Table a copy each of the following papers:

- (1) Annual Report of Bokaro Steel Limited, New Delhi, for the period ending the 31st March, 1965, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.
- (2) Review by the Government on the working of the above Company. [Placed in Library. See No. LT-5293/65].

REPORT ON ACTIVITIES OF CENTRAL SILK BOARD

The Minister of Commerce (Shri Manubhai Shah): I beg to lay on the Table a copy of Report on the activities of the Central Silk Board for the year 1964-65. [Placed in Library. See No. LT-5294/65].

ANNUAL REPORT OF CEMENT CORPORATION OF INDIA AND GOVERNMENT REVIEW

The Minister of Heavy Engineering and Industry in the Ministry of Industry and Supply (Shri T. N. Singh): I beg to lay on the Table a copy each of the following papers:

- (1) Annual Report of the Cement Corporation of India Limited New Delhi, for the year ending 31st March, 1965, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.
- (2) Review by the Government on the working of the above Corporation. [Placed in Library. See No. LT-5293/65].

Mr. Speaker: I will ask the office to take care. When it is pasted in this manner, I do not know whether there is something under it also. Therefore, I have left it out. So, care